incentivising industry for promoting employment generation with the allocation of ₹ 1000 crore. Under this scheme employers would be provided an incentive to enhance employment where the Government will pay the employer's contribution of 8.33% EPS made to new employees. In textiles (apparel and made-ups) sector, the Government will also pay the 3.67% EPF contribution of employers in addition to paying the 8.33% EPS contribution. Government announced a booster package of ₹ 6000 crores for the textile sector which is an employment intensive sector.

Raising EPFO's investment in ETFs

3124. SHRIMATI VIJILA SATHYANANTH: SHRI A. K. SELVARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Government is looking at raising retirement fund body EPFO's investment in Exchange Trade Funds (ETFs) to 15 per cent from existing 10 per cent;
- (b) whether it is also a fact that this issue was discussed in the Central Board of Trustees of EPFO recently; and
- (c) if so, the details of deliberations made in the said meeting and the final decision taken by EPFO in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. Not at the present moment.

- (b) No. Sir.
- (c) Does not arise in view of reply to part (b) of the Question above.

Funds collected under the Building and Other Construction Workers Act

- 3125. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the funds collected under the Building and Other Construction Workers Act by States are not being utilized properly for the welfare of the workers;
 - (b) if so, the details thereof; and
 - (c) the State-wise accumulated funds and expenditure during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) The cess is collected at the rate of 1% of the cost of construction by the State Governments/Union Territory Administrations under the Building and Other Construction Workers' Welfare Cess Act, 1996.

The Cess Fund is utilized for the welfare of the building and other construction workers by the State Building and Other Construction Workers Welfare Boards constituted by the State Governments/Union Territory Administrations under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996.

The cumulative total of the amount of cess collected by the States/UTs upto 31.12.2016, at the rate of 1% of the cost of construction is ₹ 31733.76 crore of which ₹ 6872.51 crore has been spent. State-wise details of cess collected and expenditure thereof are given in the Statement.

State-wise details of amount of cess collected and amount spent as on 31.12.2016

S1.	Name of the States/UTs	Amount of cess	Amount spent
No.		collected	(₹ in crore)
		(₹ in crore)	
1	2	3	4
1.	Andhra Pradesh	1153.61	205.46
2.	Arunachal Pradesh	65.36	51.6
3.	Assam	512.24	12.57
4.	Bihar	921.92	75.23
5.	Chhattisgarh	581.84	355.19
6.	Goa	85.68	0.83
7.	Gujarat	1564.64	35
8.	Haryana	1732.45	160
9.	Himachal Pradesh	335.39	44.49
10.	Jammu and Kashmir	566	221
11.	Jharkhand	291.28	143.46
12.	Karnataka	3861	240
13.	Kerala	1379.96	1288.39

1 2	3	4
14. Madhya Pradesh	1575.62	552.04
15. Maharashtra	4716	227
16. Manipur	21	10.99
17. Meghalaya	94.83	1.09
18. Mizoram	40.37	21.95
19. Nagaland	20.06	3.34
20. Odisha	1100	361
21. Punjab	902.72	344.92
22. Rajasthan	1448	390
23. Sikkim	64.67	20.68
24. Tamil Nadu	1706	600
25. Telangana	443.12	98.69
26. Tripura	129.28	12.36
27. Uttar Pradesh	2943.8	598.9
28. Uttarakhand	170.41	31.21
29. West Bengal	1149.12	531.42
30. Delhi	1930	174.71
31. Andaman and Nicobar Islands	5.69	3.94
32. Chandigarh	93.75	3.38
33. Dadra and Nagar Haveli	3.08	0
34. Daman and Diu	37.17	0.54
35. Lakshadweep	5.66	0
36. Puducherry	82.04	51.13
Total	31733.76	6872.51

Health insurance scheme for migrant workers in Kerala

3126. SHRI C. P. NARAYANAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Ministry is in receipt of requests from Kerala Labour Department for assistance to introduce a health insurance scheme for migrant workers from other States in Kerala on the lines of Rashtriya Swasthya Bima Yojana (RSBY);